

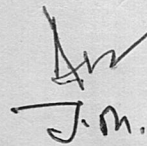
OA-708/03

31.8.2004

Hon. Mr. A.K. Bhatnagar, J.M.

None has appeared on behalf of the applicant, even in the revised call. Shri S. Singh, learned Counsel for the respondents is present.

In this case counter has been filed on 2-12-2003 but no rejoinder has been filed so far. It appears that the applicant is not interested in prosecuting the case. Accordingly, the OA is dismissed in default for non-prosecution.

  
J.M.

R.D.M.